

Thursday, the 22nd March, 2018
(From 10.00 A.M to 02.30 P.M)

1. **Questions**

(a) Starred Questions:

Total No. of Questions on the order paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	13	01	-	06	28

(b) Unstarred Questions: 12

2. **Ruling by the Hon'ble Speaker**

The Hon'ble Chief Minister upon raising the issue of recording of the proceedings of the House by some members on mobile and uploading the same on the Facebook, the Hon'ble Speaker cited Rule 90 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha as ruling for observance:

90. During a sitting of the House, any member,-

"(x) shall switch off his/her mobile phone or any other communication device before entering the House."

and on a demand made by the Technical Education and Industrial Training Minister, the Hon'ble Speaker gave consent to get an inquiry conducted.

3. **Short Adjournment of the House**

The Hon'ble Speaker adjourned the House for half an hour i.e from 11.17 A.M to 11.47 A.M.

4. **Obituary Reference**

The Hon'ble Speaker paid rich tributes to Smt. Gurbachan Kaur, mother of Chaudhary Surinder Singh, M.L.A and wife of Chaudhary Jagjit Singh, Ex-Minister. The Hon'ble Speaker informed the House that condolence message would be sent to the bereaved family.

5. **Calling Attention Notice**

Sardar Sukhpal Singh Khaira, M.L.A drew attention of the Government towards resentment amongst the SSA/RMSA teachers/Headmasters/Lab attendants due to regularisation of their services by the Government at the basic pay scale.

(No. 13)

The Minister of State for Higher Education and School Education gave a reply.

6. Papers to be laid on the Table

The Parliamentary Affairs Minister laid on the Table of the House the Papers mentioned at Sr. No. 1 and 2 under item No. III in today's list of business.

7. Presentation of Reports

The Chairman of the Committee on Public Accounts (Sardar Kanwar Sandhu) presented the following Reports:

1. 199th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2010-11 and 2011-12 and the Reports of the Comptroller and Auditor General of India for the years 2010-11 and 2011-12 (Civil) relating to the Department of Agriculture, Department of Housing and Urban Development, Department of Irrigation and Department of Civil Aviation;
2. 200th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2012-13 and 2013-14 and the Reports of the Comptroller and Auditor General of India for the years 2012-13 and 2013-14 (Civil) relating to the Department of Rural Development & Panchayats;
3. 201st Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2011-12 and 2012-13 and the Reports of the Comptroller and Auditor General of India for the years 2011-12 and 2012-13 (Civil) relating to the Department of School Education;
4. 202nd Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2010-11 and the Report of the Comptroller and Auditor General of India for the year 2010-11 (Revenue) relating to the Department of Agriculture.

While presenting the Reports, Sardar Kanwar Sandhu, Chairman, Committee on Public Accounts spoke for 03 minutes.

8. Financial Business

- (i) The Finance Minister presented the Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2017- 2018.
- (ii) The Chairman of Committee on Estimates (Sardar Sukhbinder Singh Sarkaria) presented the Report of the Committee on Estimates on the Supplementary Demands for Grants for Expenditure of the Government of Punjab, for the year 2017-2018.
- (iii) Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2017-2018.
 1. Discussion on the Estimates of the Expenditure Charged on revenue of the State.
 2. Voting on the Demands for Supplementary Grants.

Demand No. 1 to 5, 7 to 19 and 21 to 30 as listed in the list of business were put for discussion and vote of the House collectively with the consent of the House and carried.

The following Members took part in the discussion on the Supplementary Demands and spoke for the time as mentioned against their names:-

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|----|--|-----------|
| 1. | Shri Aman Arora,
Aam Aadmi Party | 01 minute |
| 2. | Sardar Harminder Singh Gill,
Indian National Congress | 01 minute |

9. Walk Out

The Members of the Shiromani Akali Dal and Bharatiya Janta Party present in the House staged a walk out from the well of the House raising slogans in protest against disallowing of their adjournment motion.

10. Financial Business (Resumption)

(vi) Punjab Appropriation Bill, 2018

The Finance Minister introduced the Punjab Appropriation Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Clauses 2 to 4, Schedule, Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Finance Minister "that the Punjab Appropriation Bill, 2018 be passed" was put to the vote of the House and carried.

11. Walk Out

The members of Aam Aadmi Party and both the members of Lok Insaaf Party present in the House staged a walk out from the House raising slogans in protest against not sending the Bill for realization of money due from other States in respect of the waters of Punjab and on not being allowed time to speak on the said issue.

12. Resolution

Sardar Randeep Singh Nabha, M.L.A., Indian National Congress moved the following resolution in the House and while moving the resolution spoke for 23 minutes:-

" This House recommends to the State Govt. to take steps to provide standard and cheaper health services to the people of the State and also to open Government shops in the Civil Hospitals to provide medicines, particularly generic medicines, at low costs."

The following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:-

1.	Sardar Kanwar Sandhu, Aam Aadmi Party	12 minutes
2.	Dr. Harjot Kamal Singh, Indian National Congress	14 minutes
3.	Smt. Satkar Kaur, Indian National Congress	07 minutes
4.	Dr. Sukhwinder Kumar, Shiromani Akali Dal	13 minutes
5.	Sardar Kulbir Singh Zira, Indian National Congress	13 minutes
6.	Sardar Jagdev Singh, Aam Aadmi Party	09 minutes
7.	Sardar Kuldeep Singh Vaid, Indian National Congress	05 minutes
8.	Sardar Balbir Singh Sidhu, Indian National Congress	04 minutes
9.	Sardar Kuljit Singh Nagra, Indian National Congress	05 minutes
10.	Sardar Amrinder Singh Raja Warring, Indian National Congress	01 minute

13. Papers laid on the Table

The Finance Minister laid on the Table of the House a copy of the proceedings of the 20th meeting of the G.S.T Council held on 05.08.2017.

14. Clarification by Finance Minister on G.S.T Resolution

The Finance Minister gave clarification regarding refund/waiving off G.S.T by the Government being levied as State share on the items of ration of community kitchen of the Durgiana Temple.

15. Motion of Thanks

Sardar Sukhjinder Singh Randhawa, M.L.A, Indian National Congress moved the following motion in the House and was carried:

"This House thanks the Hon'ble Chief Minister and Government for waiving off G.S.T levied on the items of ration of community kitchens at Sri Harmandir Sahib and the Durgiana Temple."

The House, then adjourned till 10.00 A.M on Saturday, the 24th March, 2018.

